

with foreign material and cases have been brought to the notice of the Government;

(c) if so, what preventive and corrective measures have been taken in this regard and action initiated against the manufacturers of adulterated medicines; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Wages/Emoluments in Railways

685 SHRI BASUDEB ACHARYA: Will the Minister of RAILWAYS be

The minimum wages/emoluments in Railways and the same in Railways of different developed and developing countries in terms of rupee value; separately?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (1) The minimum wage of Group 'D' employee on Indian Railways is Rs 196/- p.m. His total emoluments work out to Rs. 370/- p. m.

(2) The requisite information in Railways of different developed and developing countries in terms of rupee value is not available with the Railway Ministry.

Unqualified Doctors in Rural Areas

686. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have found itself in a dilemma in the context of lakhs of "unqualified doctors" practising especially in the country side;

(b) if so, the estimated number of such doctors practising in various fields of medicine in the country; and

(c) what steps Government propose to take to utilise these semi-skilled medicos without risking human life?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) No survey to ascertain the number of "unqualified doctors" in various fields of medicine has been undertaken so far.

(c) In 1978, the State Governments were advised to consider the question of making suitable provisions in the State Medical Council Acts to the enlistment of all the unqualified medical practitioners in the State Medical Registers, with certain qualifications and experience, on a particular date as fixed/appointed by the State Government.

Free supply of School Dresses to S.C. and S.T. students..

687. SHRI SAIFUDDIN CHAUDHURY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the names of the States who are providing school dresses free of cost to Scheduled Caste and Scheduled Tribe girl students and the number thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Based on available information, a Statement giving the names of States Union Territories providing free uniforms to primary school children (including Scheduled Castes and Scheduled Tribes girls), and the number of children covered during 1980-81 is attached.